95

(c) Outstanding bank advances in respect of sick units referred to in (a) above, as collected by the RBI are as under:—

 December 1982
 Rs. 2,585 crores

 June 1983
 Rs, 2,793 crores

 December 1983
 Rs. 3,101 crores

(d) Government have announced policy guidelines for sick undertakings in October, 1981 and the salient features of these guidelines have been given in reply to Rajya Sabha Unstarred Question No. 700 dated 15-7-82. According to these guidelines, banks and financial institu tions prepare rehabilitation scheme on the basis of diagnostic studies providing inter alia for reconstruction of capital, funding of interest liabilities, capital and working capital loans on softer terms, emenl support, relief or rescheduling of debt-service liabilities etc. Govern ment also provide such reliefs and con cessions as may be feasible and necessary as part of the rehabilitation package pre pared by banks and financial institutions. healthy units are also en In addition, couraged through Income Tax Relief to take over sick units. Assistance to also available under 'Technical Development for import Fund and the Import Policy of capital goods for modenisaion and feplacement of obsulte plan! and machniery.

Fresh look at Industrial Policy

749, SHRI SATYA PRAKASH MALAVIYA; SHRI RAM NARESH KUSHAWAHA; SHRI VIRENDRA VERMA:

Will the Minisie,- of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(1) whether, after the Bhopal tragedy, any indepth study has been made by Government with regard to the pollution caused by the various industries in the country dealing with hazardous chemicals and the long-term effects of exposure to differem sets of chemicals in any area

with a view to taking a fresh look at the industrial policy with regard to the criteria for industrial location, inspection mechanism, industrial safety control and prevention of pollution from hazardous substances; and

(b) if so, what are the details thereof?

MINISTER OF **INDUSTRY COMPANY** AND **AFFAIRS** (SHRI VEERENDRA PATIL). (a) and (b) With a view to check and prevent air, water and soil pollution, arising out of industrial projects. Governmet have prescribed cettain conditions to be fulfilled by undertakings. Government have industrial identified 20 industries of highly polluting nature in respect of which Letter of Intent is not to be converted into industrial licence unless certain prescribed conditions regarding setting up of pollution control equipment and siting are satisfied. The list of 20 industries chemical industries also like includes pesticides, insecticides, fertilizers. cyanide. With a. view to Sodium/Potassium formulate detailed guidelines for siting of industries and also to prepare Environmental Impact Assessment reports Environmental Management Plan for highly polluting industries Working Group has been set up in the Department of Environment.

OH exploration in Cauvery Delia

750. SHRI V. GOPALSAMY; SHRI L. GANESAN;

Will the Minister of PETROLEUM be pleased to state:

- (a) what steps have been taken for the exploration of oil in the Cauvery Delta in Tamil Nadu:
- (b) how many wells have so for bee* drilled; and
- (c) how much money has so far been spent for this programme?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA); (a) (b) Exploration for oil in Cauvery Delta

in Tamil Nadu is continuing since 1958. During 1983-84, four seismic parties were operating. One drilling rig is operating in *Cauvery* Basin for exploration of hydrocarbans. Next year three more rigs are Planned to be deployed.

So far 19 on-land wells and 18 offshore wells have been drilled in the Cauvery Basin.

(c) Total amount spent upto vhe end of 1983-84 is about Rs. 103 crores.

Petrol Pump between Dehradun and Doiwala

- 751. SHRI SYED AHMAD HASHMI: Will the Minister of PETROLEUM be Pleased to state-to) whether it is a fact thai *thsre* is no petrol retail outlet (Pelrol Pump) between Dehradun and Doiwala on a stretch of road of about 20 KM;
- (b) whether motorists, truck operators and scooterists etc. face a lot of difficulty as a result thereof:
- (c) whether Government propose to set up a petrol pump on a suitable spot on this load:
 - (d) if so, the details thereof; and
 - (e) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA); (a) Yes, Sir

- (b) No Complaint/representation appears to have been received about motorists/Truck operators/scooterists etc. facing any difficulty in procurement of their fuel Requirements in this area.
- (c) and (d) No such proposal is ".inder the consideration of the Oil Companies.
- (e) Dehradun city has 20 Retail Out lets of all Oil Companies. On the outskirts of Dehradun enroute to Doiwala, IOC

has on_e retail outlet with both Petrol and HSD facilities. The average monthly sale of both Petrol and HSD at this retaiL outlet is approximatly 15 kls each. In view of the fact that there are a number or retail outlets at Dehradun, Doiwala, Raiwala, Rishikesh and Haridwar from where the fuel requirements of the Motoring community can easily be met, a new retail outlet between Dehradun and Doiwala does not seem necessary and will not be economically viable.

Court cases against price fixation of Drugs

752. SHRIMATI MAIMOONA SULTAN; Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what are the names of the companies who have so far gone to courts against the prices of bulk drugs and formulations fixed by his Ministry since 1979 alongwith the names of bulk drugs and formulations with notification numbers, dates, prices fixed of each and prices at which these drugs formulations are being sold;
- (b) whether the price fixed for each of the bulk drug was based on the recommendations of BICP, if so, the date and price recommended in each case;
- (c) what is the production of each of these bulk drugs by these companies since 1979, year-wise and what is their sale turn over of each of these formulations during the same period, year-wise; and
- (d) what was the original foreign equity of each company and what are their present shares and when were these reduced and what are their gross, net profits and remittances during the last three years, year-wise of each company?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL); (a) to (d) Information (to the extent available) will be collected and laid on the Table of the Rajya Sabha.